

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2602  
ANSWERED ON 16/03/2026**

**DIGITAL GOVERNANCE**

**2602. SMT. REKHA SHARMA:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) the steps taken to promote digital governance and ease of living;
- (b) whether cities in the State of Haryana benefit from digital public infrastructure initiatives; and
- (c) Government's vision for technology-driven urban management?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

(a) to (c): The Government has taken several steps to promote digital governance and ease of living in urban areas through the National Urban Digital Mission (NUDM) (Pilot). Under this pilot initiative, the Urban Platform for delivery of Online Governance (UPYOG) has been developed to enable digital delivery of municipal services through multiple channels such as mobile applications, web portals, and citizen service counters, thereby improving accessibility, transparency and efficiency in urban service delivery.

Under the ongoing pilot phase of NUDM, the State of Haryana has signed a Memorandum of Understanding (MoU) with the Ministry and is in the process of phased implementation of select municipal services available on the UPYOG platform across its Urban Local Bodies.

The Government's vision under NUDM is to create a shared digital public infrastructure for urban governance, enabling cities to leverage open, interoperable and scalable digital platforms for efficient service delivery, data-driven decision-making and improved quality of life for citizens.

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